

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/978(CHE)/2024

PETITION NUMBER : CP(IB)/1153(CHE)/2018

**NAME OF THE APPLICANT : C Ramasubramaniam (Liquidator)
(Deepsea Developers Pvt Ltd)**

NAME OF THE RESPONDENT(S) :

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of IBBI
Reg 2016**

ORDER

Ld. Liquidator Mr.C.Ramasubramaniam is present in person.

This IA has been filed to take on record the 18th Progress Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/978(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk